

राष्ट्रीय जाय में वृद्धि

1800. श्री बाबोजेठ वरु :

श्री भारत विद्यु बीहम :

श्री क्यामलाल बुवे :

क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष राष्ट्रीय जाय में वृद्धि होने की सम्भावना है ;

(ख) यदि हाँ, तो किल कारणों से ; और

(ग) गत दो वर्षों की जाय की तुलना में इस में कितनी वृद्धि होगी ?

वित्त मंत्रालय में राज्य मंत्री (श्री लतीफ काकवाल) :

(क) और (ख). मुख्य रूप से वृद्धि उत्पादन में 2 प्रतिशत तथा औद्योगिक उत्पादन में लगभग 8 प्रतिशत की वृद्धि होने के परिणामस्वरूप, चाकू वष में राष्ट्रीय जाय में 3.5 प्रतिशत की वृद्धि होने की सम्भावना है।

(ग) 1977-78 तथा 1978-79 के वर्षों को एक साथ लेने पर राष्ट्रीय जाय में लगभग 11 प्रतिशत की वृद्धि होगी।

12 Nov.

PAPERS LAID ON THE TABLE

AIRCRAFT (SECOND AMENDMENT) RULES, 1978

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU SHOTTAM KAUSHEK): I beg to lay on the table a copy of the Aircraft (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 19 in Gazette of India dated the 6th January, 1978, under section 14A of the Aircraft Act, 1954, together with an explanatory note. [Placed in Library. See No. LT-4861/79].

REVIEW AND ANNUAL REPORT OF STATE CHEMICALS AND PHARMACEUTICALS CORPORATION OF INDIA LIMITED, NEW DELHI, FOR 1977-78, EXPORT OF ROASTED AND SALTED CASHEW KERNELS (INSPECTION) AMDT. RULE, 1979 AND ANNUAL REPORTS FOR 1975-76 AND 1976-77 OF TOBACCO BOARD, LAKSHMIPURAM (GUNTUR)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Chemicals and Pharmaceuticals Corporation of India Limited New Delhi for the year 1977-78.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4002/79].

(2) A copy of the Export of Roasted and Salted Cashew Kernels (Inspection) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 7 in Gazette of India dated the 6th January, 1978, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1968. [Placed in Library. See No. LT-4003/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975:—

(i) Annual Report of the Tobacco Board Lakshimpuram (Guntur) for the year 1975-76 together with Audited Accounts.

(ii) Annual Report of the Tobacco Board, Lakshimpuram (Guntur) for the year 1976-77 together with Audited Accounts.

(4) Two statement (Hindi and English versions) regarding Review on the working of the Board for the year 1975-76 and 1976-77. [Placed in Library. See No. LT-4004/79].

ANNUAL REPORT AND AUDIT REPORT OF ACCOUNTS OF NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI FOR 1977-78, ANNUAL REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, NEW DELHI, FOR 1977-78 AND ANNUAL REPORTS OF NATIONAL COUNCIL FOR COOPERATIVE TRAINING, NEW DELHI FOR 1976-77 AND 1977-78 WITH AUDITED ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL, SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL):
I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi version) of the National Co-operative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4005/79].

(2) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Co-operative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4006/79].

(3) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Development Corporation, New Delhi, for the year 1977-78, under sub-section (3) of section 14 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-4007/79].

(4) A copy of the Annual Report (Hindi and English versions) of the National Council for Co-operative Training, New Delhi, for the year 1976-77 together with the Audited Accounts. [Placed in Library. See No. LT-4007/79].

(5) A copy of the Annual Report (Hindi and English versions) of the National Council for Co-operative Training, New Delhi, for the year 1977-78, together with the Audited Accounts. [Placed in Library. See No. LT-4007/79].

PUBLIC ACCOUNTS COMMITTEE

STATEMENTS

SHRI VIJAY KUMAR MALHOTRA (South Delhi): I beg to lay on the Table the following statements (English and Hindi versions):

(1) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Thirty-fifth Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Hundred and Seventy-ninth Report (Fifth Lok Sabha) on Production of Pilio Virus Vaccine.

(2) Statement showing final replies of Government to the recommendations contained in the Chapter V and the action taken replies on the recommendations made in Chapter I of the Forty-first Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendation contained in their Hundred and Eighty-first Report (Fifth Lok Sabha) on Emergency Agricultural Production Programme.

12.08 hrs.

BUSINESS OF THE HOUSE

क्या राजा संसदीय कार्य संसद में राज्य सभा (बी सारेन सभा) : प्रत्यक्ष महोदय, प्रायः सभा के ही बोधक करण हैं कि 5 मार्च, 1979 के सत्र